GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA

UNSTARRED QUESTION NO. 704 TO BE ANSWERED ON 21.11.2016

KENDRIYA VIDYALAYA IN PUNJAB

704. SHRI RAVNEET SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has sanctioned/proposes to sanction setting up of Kendriya Vidyalaya School at Nangal, Punjab;
- (b) if so, whether it is a fact that a Village Panchayat near Nangal Town had agreed to give its common village land for the construction of such school;
- (c) if so, the reasons for the delay in the construction of the building; and
- (d) the time by which the construction of the school building is likely to be started?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

- (a) 54 new Kendriya Vidyalayas (KVs) were sanctioned under Civil Sector in the country in March, 2014 including 1 KV at Nangal Town District Roopnagar in the State of Punjab.
- (b) Yes, Madam. The District Administration, Roopnagar, Punjab had informed that Gram Panchayat, Habewal is ready to provide 10 acres of land free of cost. The said land was inspected by a joint team of officers of State Government and Kendriya Vidyalaya Sangathan (KVS) but was not found suitable.

Subsequently, the District Administration Roopnagar has provided 10 acres of land at village Khanpur near Roopnagar which has also been transferred in favour of KVS in May, 2016. The District Administration has also provided rent free temporary building in Roopnagar in October, 2016.

(c) & (d) The tentative time required to start the construction work of permanent school building is about 12 months after issue of order for opening of the new KV.
